

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.16/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd. | | |
| Under Section | 7 | | I B C |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. KULDEEP VERMA
Resolution Professional
Kuldeep Verma
01/05/2017
2. Rahul Anady,
Advocate
Stelness
Asset Reconstruction
Rahul Anady,
01/05/2017
3. Nitu Poddar, fcs
- Seri Equipment
Nitu Poddar
1/5/2017

ORDER

Ld. Pr. CS for the petitioner, Mr. Kuldeep Verma, Resolution Professional as well as the Ld. Advocate for the Corporate Debtor are present.

Resolution Professional has filed progress report wherein it is mentioned that they are not getting full cooperation. Corporate

Debtor is directed to fully cooperate with the Resolution Professional, failing which action shall be initiated against them.

List the matter on 25/05/2017

Sd/-

(S. Vijayaraghavan)
Member (T)

Sd/-

(Vijai Pratap Singh)
Member (J)